

GOVERNMENT OF INDIA
MINISTRY OF COOPERATION

RAJYA SABHA
UNSTARRED QUESTION NO. 2245
TO BE ANSWERED ON 09/08/2023

Benefits from the National Multi-State Export Cooperative Society

2245 # SHRI SATISH CHANDRA DUBEY:

Will the Minister of COOPERATION be pleased to state:

- (a) the details of benefits to be derived by the cooperatives from the National Multi-State Export Cooperative Society;
- (b) the steps taken by Government so far to promote organic farming and use of certified seeds in the country; and
- (c) the likely benefits to be derived by cooperatives from National Multi-State Seed Cooperative Society?

ANSWER

THE MINISTER OF COOPERATION
(SHRI AMIT SHAH)

(a): Government of India has set up a National Cooperative Exports Limited (NCEL) under Multi-State Cooperative Societies (MSCS) Act, 2002. All cooperative societies from the level of primary to apex, who are interested in exports are eligible to become its member. This society will focus on exporting the surpluses available in the Indian cooperative sector by accessing wider markets beyond the geographical contours of the country, thereby, increasing the demand of Indian Cooperative products/services across the globe and fetch best possible prices for such products/services. It will promote exports through various activities including procurement, storage, processing, marketing, branding, labelling, packaging, certification, research and development, etc. and trading of all types of goods and services produced by cooperative societies. The society will also help in arranging finance, provide technical guidance, help in training and capacity building, develop and maintain market intelligence system, implement related government schemes and undertake any other such activities which will increase exports from the cooperative sector and other related entities. This society will also help cooperatives in getting benefits of various export related schemes and policies of different Ministries/Departments of the Government of India in a focussed manner through 'Whole of Government Approach'. The society will help in increasing exports of surplus goods & services

produced in the Cooperative sector, thereby, promoting "Make in India" and leading to 'Atmanirbhar Bharat'. This will help in achieving the goal of "Sahakar-se-Samriddhi" through the inclusive growth model of Cooperatives where the members would benefit both by realization of better prices through export of their goods and services and also by dividend distributed out of the surplus generated by the society.

(b): The Ministry of Cooperation with approval of Union Cabinet has set up National Cooperative Organics Limited (NCOL) and Bharatiya Beej Sahakari Samiti Limited (BBSSL) under Multi-State Cooperative Societies (MSCS) Act, 2002. These societies aim at promoting organic farming and improving use of quality and certified seeds, respectively, in the country through the network of cooperatives.

(c): Bharatiya Beej Sahakari Samiti Limited will help in increasing the production of quality seeds in India through cooperatives thereby reducing the dependence on imported seeds, enhancing agriculture production and provide boost to rural economy. All cooperative societies from the level of primary to apex, are eligible to become its member. The society will focus on production, testing, certification, procurement, processing, storage, branding, labelling and packaging of all three generations of seeds i.e. breeder, foundation and certified through PACS by leveraging various schemes and policies of different ministries of Government of India. This will also help in achieving the goal of "Sahakar-se-Samriddhi" through the inclusive growth model of cooperatives, where the members would benefit both by realization of better prices through production of quality seeds, higher production of crops by use of High Yielding Variety (HYV) seeds and also by dividend distributed out of the surplus generated by the society.
